## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 3930 (To be answered on the 10<sup>th</sup> August 2017)

## DISINVESTMENT OF PAWAN HANS LIMITED

3930. SHRIMATI K. MARAGATHAM

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to make strategic disinvestment in Pawan Hans Limited;
- (b) if so, the details and the current status thereof;
- (c) whether there is a process underway by which legal and transaction advisors are being appointed to undertake the process and if so, the details thereof;
- (d) whether the proposal of disinvestment has been approved by the Government; and
- (e) if so, the details thereof?

## ANSWER

Minister of State in the Ministry of CIVIL AVIATION जागर विमाजन संत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (e): The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 27th October, 2016 has given 'In-principle' approval for strategic disinvestment of CPSEs including Pawan Hans Limited(PHL). CCEA has approved the recommendation for disinvestment of 100 percent shareholding of Government of India to a strategic buyer.

Department of Investment and Public Asset Management (DIPAM) have finalized M/s SBI Caps as Transaction Advisor and M/s Crawford Bayley & Company as Legal Advisor for Strategic Disinvestment of PHL. Ministry of Civil Aviation finalized engagement of M/s RBSA Valuation Advisors, as Assets Valuer.